

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 289 of 2014**

**Dated: 9<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**D. Subrahmanya Bhat ..... Appellant (s)  
Versus  
Karnataka Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anatha Narayana M.G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit for R-1

Mr. Ravi Agrawal  
Mr. Sudhir Kumar for R-2

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **23.11.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**